

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4868**  
**TO BE ANSWERED ON 26<sup>th</sup> MARCH, 2018**

**DUTY FREE EXPORT TO USA**

4868. DR. C. GOPALAKRISHNAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether India is exporting duty free products to the United States of America (USA) under the Generalised System of Preferences (GSP) programme;
- (b) if so, the details thereof; and
- (c) the total volume of products exported to the USA under GSP during the years 2016 and 2017, product-wise?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a) Yes, Madam.

(b)&(c) India is one of the beneficiary country under USA GSP programme and during the years 2016 and 2017 India's exports under GSP accounted for US\$ 4.7 billion and US\$ 5.6 billion, respectively.

As per United States Trade Representative (USTR) figures, the GSP benefit to India was given under 1952 tariff lines in the year 2016 and 1937 tariff lines in 2017, at HS Code 8-digit level. The major sectors/product chapters which have benefited are Organic Chemicals; Articles of iron or steel; Vehicles other than railway or tramway rolling-stock, and parts and accessories thereof; Nuclear reactors, boilers, machinery and mechanical appliances and parts thereof; Plastics and articles thereof; Electrical machinery and equipment and parts thereof, sound recorders and reproducers, television image and sound recorders and reproducers, and parts and accessories of such articles; Articles of stone, plaster, cement, asbestos, mica or similar materials.

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